

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 911
ANSWERED ON 27.07.2026

WAQF PROPERTIES REGISTERED ON THE UMEED PORTAL

911. DR. BHIM SINGH

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) the State-wise list of Waqf properties registered on the UMEED central portal across the country including the State of Bihar and the additional time granted to the States for uploading the relevant documents; and
- (b) the number of Waqf properties under illegal occupation in the State of Bihar out of the cases of illegal encroachment detected across the country and the stringent measures being taken by the Central Government to free these lands from the land mafia?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

- (a) As on 21.07.2026, State-wise list of waqf properties registered on the UMEED Central Portal-2025 across the country including the State of Bihar is at **Annexure-I**. As per the proviso to Section 3-B of the Unified Waqf Management, Empowerment, Efficiency and Development Act, 1995, further extensions have been granted by the concerned Hon'ble Waqf Tribunals/High Courts after the expiry of the initial six-months period to those State/UT Waqf Boards who have sought such extension showing sufficient cause. The details are at **Annexure-II**.
- (b) As per Section 32 of the UMEED Act, 1995, the general superintendence of all auqaf in a State vests in the Board established or the State. As informed by Bihar State Shia Waqf Board and Bihar State Sunni Waqf Board, total 63 and 511 waqf properties are under illegal occupation respectively. They have taken necessary action in this regard under Section 54 of the UMEED Act, 1995, which provides for removal of encroachment from waqf properties.

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 911 FOR 27.07.2026 ON 'WAQF PROPERTIES REGISTERED ON THE UMEED PORTAL' RAISED BY DR. BHIM SINGH.

Waqf Progress Report (As on date 21.07.2026)

Sr. No.	State Board	Waqf No of Waqf Property Initiated for entry by Maker	No of Waqf Property Submitted By Maker(Pending with Checker)	No of Waqf Property Submitted By Checker (Pending with Approver)	No of Waqf Property Approved by Approver	Total No of Waqf Property Initiated / Completed Till Date	Total No of Waqf Property Rejected By Checker / Approver (Pending with Maker)
		(A)	(B)	(C)	(D)	(A + B + C + D + E)	(E)
1	Andaman And Nicobar Islands	58	0	1	147	213	7
2	Andhra Pradesh	318	427	63	14698	15582	76
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	71	405	31	188	719	24
5	Bihar Shia	245	28	5	5955	6312	79
6	Bihar Sunni	1358	1887	119	6700	11454	1390
7	Chandigarh	1	0	0	22	23	0
8	Chhattisgarh	131	5	0	2089	2424	199
9	Delhi	269	2422	59	74	3180	356
10	Goa	0	0	0	0	0	0
11	Gujarat	2845	103	15	24508	30783	3312
12	Haryana	408	0	0	12919	13447	120
13	Himachal Pradesh	58	16	0	837	915	4
14	Jammu And Kashmir	222	19	0	25248	25563	74
15	Jharkhand	221	749	3	135	1108	0
16	Karnataka	4114	55	2	53509	58845	1165

17	Kerala	3902	7979	17	63086	79905	4921
18	Ladakh	0	0	0	0	0	0
19	Lakshadweep	131	37	0	298	479	13
20	Madhya Pradesh	1939	6075	566	22362	32374	1432
21	Maharashtra	4484	10387	49	46961	71922	10041
22	Manipur	17	90	2	374	487	4
23	Meghalaya	0	0	0	13	13	0
24	Mizoram	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0
26	Odisha	482	76	300	3922	6451	1671
27	Puducherry	24	62	4	507	624	27
28	Punjab	735	7	1	25374	26339	222
29	Rajasthan	2376	839	159	16855	32335	12106
30	Sikkim	0	0	0	0	0	0
31	Tamil Nadu	2187	987	2	8014	15116	3926
32	Telangana	3798	1	7	54605	63984	5573
33	The Dadra And Nagar Haveli And Daman And Diu	1	1	0	0	2	0
34	Tripura	23	0	0	2710	2778	45
35	Uttarakhand	283	72	146	1589	2385	295
36	Uttar Pradesh Shia	1005	327	26	4758	8175	2059
37	Uttar Pradesh Sunni	13873	5703	198	103184	152695	29737
38	West Bengal	3678	1472	12	115551	132395	11682
	Total	49257	40231	1787	617192	799027	90560

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 911 FOR 27.07.2026 ON 'WAQF PROPERTIES REGISTERED ON THE UMEED PORTAL' RAISED BY DR. BHIM SINGH.

<u>Sl. No</u>	State/UT Waqf Board	Additional Time Granted by Hon'ble Tribunal/High Court
1	Andhra Pradesh	Tribunal Order dated 12.12.2025 granted extension till 06.06.2026.
2	Assam	Tribunal Order dated 09.02.2026 granted extension for a period of 6 months.
3	Bihar (Shia)	Tribunal Order dated 12.05.2026 granted extension up to 05.06.2026.
4	Bihar (Sunni)	Tribunal Order dated 13.05.2026 granted extension up to 05.06.2026
5	Chhattisgarh	Tribunal Order dated 09.12.2025 granted extension of 2 months from 09.12.2025 to 08.02.2026
		Tribunal Order dated 09.02.2026 granted extension of 3 months from 09.02.2026 to 08.05.2026
		Tribunal Order dated 12.05.2026 granted extension of 1 month from 12.05.2026 to 11.06.2026
6	Delhi	Hon'ble High Court Order dated 22.04.2026 granted extension 15.05.2026 to 14.11.2026
7	Gujarat	Tribunal Order dated 08.12.2025 granted extension from 06.12.2025 to 05.06.2026
8	Haryana	Tribunal Order dated 06.12.2025 granted extension for 2 months from 05.12.2025
		Tribunal Order dated 07.02.2026 granted extension for 2 months from 06.02.2026
9	Jammu And Kashmir	Hon'ble High Court Order dated 09.12.2025 granted extension till 31.01.2026
10	Jharkhand	Tribunal Order dated 08.01.2026 granted extension 2 months from 08.01.2026 to 09.03.2026
		Tribunal Order dated 10.03.2026 granted extension till 11.05.2026
		Tribunal Order dated 25.05.2026 granted extension for further time of 2 months

11	Karnataka	Tribunal Order dated 27.03.2026 granted extension up to 05.06.2026
		Tribunal Order dated 22.06.2026 granted extension for Gulbarga Division for a further period of 6 months from 06.06.2026 to 05.12.2026
12	Kerala	Tribunal Order dated 17.12.2025 granted extension for a period of 5 months from 17.12.2025
		Tribunal Order dated 18.05.2026 granted for a period of 1 month from 18.05.2026
13	Madhya Pradesh	Tribunal Order dated 05.12.2025 granted extension from 05.12.2025 to 06.02.2026
		Tribunal Order dated 06.02.2026 granted extension of 3 months from the order of the Tribunal dated 06.02.2026
		Tribunal Order dated 08.05.2026 granted extension of 1 month on the condition to complete uploading by 05.06.2026
14	Maharashtra	Tribunal Order dated 23.12.2025 granted extension for 6 months from the date of opening of the portal
15	Manipur	Tribunal Order dated 22.06.2026 granted extension for 6 months up to 22.12.2026
16	Odisha	Tribunal Order dated 29.05.2026 granted extension from 01.06.2026 to 30.11.2026
17	Punjab (Amritsar, Jalandhar, Kapurthala, Hoshiarpur, Tarn Tarn, Gurdaspur & Pathankot)	Tribunal Order dated 04.12.2025 granted extension for a period of two months from 05.12.2025. Further, Tribunal Order dated 30.05.2026 granted extension till 04.06.2026
	Punjab (Feorzipur, Fazilka Moga & Muktsar)	Tribunal Order dated 08.12.2025 granted extension for 6 months from 06.12.2025 to 05.06.2026
	Punjab (Rupnagar, Mohali & Nawanshaher)	Tribunal Order dated 18.12.2025 granted extension till 26.02.2026
18	Rajasthan	Tribunal Order dated 22.12.2025 granted extension of 3 months
		Tribunal Order dated 18.05.2026 granted extension for 60 days
19	Tamil Nadu	Tribunal Order dated 11.12.2025 granted extension of 6 months from 07.12.2025 to 06.06.2026

20	Telangana	Tribunal Order dated 12.12.2025 granted extension of 3 months from 12.12.2025
		Tribunal Order dated 12.03.2026 granted extension till 31.03.2026
		Tribunal Order dated 31.03.2026 granted further extension till 05.06.2026
		Tribunal Order dated 18.06.2026 granted extension till 02.07.2026
21	Uttar Pradesh Shia	Tribunal Order dated 11.12.2025 granted extension for a period of 6 months from 11.12.2025 to 05.06.2026
22	Uttar Pradesh Sunni	Tribunal Order dated 10.12.2025 granted extension for a period of 6 months from 06.12.2025 to 05.06.2026
23	Uttarakhand (Garhwal Mandal: Dehradun, Haridwar, Tehri, Pauri, Chamoli & Rudrapryag)	Tribunal Order dated 12.12.2025 granted extension up to 06.02.2026
	Uttarakhand (Garhwal Mandal: Dehradun, Haridwar, Tehri, Pauri, Chamoli & Rudrapryag)	Tribunal Order dated 10.03.2026 granted extension for period till 06.08.2026
	Uttarakhand (Kumaon Mandal: Udham Singh Nagar, Nainital, Champawat, Almora, Bageshwar)	Tribunal Order dated 17.12.2025 granted extension up to 15.03.2026
	Uttarakhand (Kumaon Mandal: Pithoragarh)	Tribunal Order dated 07.02.2026 granted extension from 07.02.2026 to 15.03.2026
	Uttarakhand (Kumaon Mandal: Udham Singh Nagar, Nainital, Champawat, Almora, Bageshwar & Pithoragarh)	Tribunal Order dated 18.04.2026 granted extension up to 05.08.2026
24	West Bengal	Tribunal Order dated 24.12.2025 granted extension for a period of 6 months from 24.12.2025 to 24.06.2026
